

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 432/2002

Dated Thursday this the 10th day of June, 2004.

C O R A M

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

V.R.Balakrishnan
S/o Ramankunju
Technical Supervisor
(Telecom), Bharat Sanchar Nigam Limited.
Residing at Vilambath House
Chantrappany, Thrissur.

Applicant

(By advocate Mr.P.Ramakrishnan)

Versus

1. Union of India, represented by
The Secretary
Department of Communications
New Delhi.
2. The General Manager
Telecom, Bharat Sanchar Nigam Ltd.
Devaswom Building
Thrissur.
3. The Sub Divisional Engineer
Telecom, Bharat Sanchar Nigam Ltd.,
Parinjanam
Thrissur.
4. The Junior Telecom Officer
Bharat Sanchar Nigam Ltd.
Thiruvallamala
Thrissur.

Respondents.

(By advocate Mr.C.Rajendran, SCGSC)

The application having been taken up on 10th June, 2004
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

Learned counsel for the applicant submitted that the
disciplinary proceedings are over and nothing survives and,
therefore, he is not pressing the OA.

2. The OA is dismissed as not pressed.

Dated 10th June, 2004.

11.6.2004

H.P.DAS
ADMINISTRATIVE MEMBER

aa.



K.V.SACHIDANANDAN
JUDICIAL MEMBER